THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 2nd December, 2024

No.HCM.II/123/2015/Pt/Estt./208: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all District Judiciary (Criminal Courts) during the year 2025:

Sl.No	Holiday	Date	Days	Number of Days
1.	New Year's Day	1st January	Wednesday	1 day
2.	Republic Day	26 th January	Sunday	1 day
3.	Holi	14th March	Friday	1 day
4.	Id-Ul-Fitr	31st March	Monday	1 day
5.	Mahavir Jayanti	10 th April	Thursday	1 day
6.	Good Friday	18 th April	Friday	1 day
7.	Shad Suk Mynsiem	Date to be notified		1 day
8.	Id-Ul-Zuha	7 th June	Saturday	1 day
9.	Rev. Thomas Jones Day	22 nd June	Sunday	1 day
10.	Behdienkhlam Festival	14 th July	Monday	1 day
11.	U Tirot Singh Day	17 th July	Thursday	1 day
12.	Independence Day	15 th August	Friday	1 day
13.	Janmashtami	16 th August	Saturday	1 day
14.	Unitarian Day	18 th September	Thursday	1 day
15.	Dussehra (Durga Puja)	29 th September to 2 nd October	Monday to Thursday	4 days
16.	Mahatma Gandhi's Birthday	2 nd October	Thursday	1 day
17.	Diwali (Deepavali)	20 th & 21 st October	Monday to Tuesday	2 days
18.	Guru Nanak's Birthday	5 th November	Wednesday	1 day
19.	Wangala Festival	7 th November	Friday	1 day
20.	Seng Kut Snem	23 rd November	Sunday	1 day
21.	Nongkrem Dance	Date to be notified	**********	1 day
22.	Pa Togan N Sangma	12 th December	Friday	1 day
23.	Death Anniversary of "U Soso Tham"	18 th December	Thursday	1 day
24.	Christmas Holiday	23 rd , 24 th & 25 th December	Tuesday to Thursday	3 days
25.	U Kiang Nangbah Day	30 th December	Tuesday	1 day

Restricted Holidays List for the High Court of Meghalaya:

Sl.No	Holiday	Date	Days	Number of Days
1.	Ram Navami	6 th April	Sunday	1 day
2.	Buddha Purnima	12 th May	Monday	1 day
3.	Muharram	6 th July	Sunday	1 day
4.	Milad-Un-Nabi or Id-e Milad	5 th September	Friday	1 day

Note: -

- In addition to the aforesaid holidays the High Court shall remain closed on such days
 as are observed as Local Holidays in Executive Offices and also on days which are
 observed as Public Holidays under Section 25 of the Negotiable Instrument Act,
 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./208-A

Dated, Shillong 2nd December, 2024

Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 9. All District & Sessions Judges in Meghalaya for favour of kind information.

- 10. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 11. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
- 12. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- 13. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
- 14. The Manager IT, High Court of Meghalaya, Shillong for favour of kind information.
- 15. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 16. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
- 17. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 18. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
- 19. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 20. Notice board.

21. Office File.

REGISTRAR GENERAL

3501